

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4959
TO BE ANSWERED ON THE 31ST MARCH, 2017
RAFALE FIGHTER AIRCRAFT

4959. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has finalised a deal with Rafale for purchase of fighter aircraft;
- (b) if so, the details thereof;
- (c) whether the Government has urged Rafale to set up a production unit for producing the parts of these aircraft in the country to take benefits of the offset agreement; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): An Inter-Governmental Agreement (IGA) has been signed with the Government of the Republic of France on 23rd September, 2016 for procurement of 36 Rafale fighter aircraft, along with initial consignment of weapons, maintenance support through Performance Based Logistics (PBL), simulators and associated equipment. The procurement includes a provision for offsets to be discharged by the vendors.
